

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3622
ANSWERED ON 17/12/2024**

DISCREPANCIES IN BPL SYSTEM

3622. KUMARI SELJA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the measures taken by the Government to address the discrepancies in the BPL system, particularly regarding self-certification of household income through the Parivar Pehchan Patra (PPP);**
- (b) the manner in which the Government ensures that benefits under BPL schemes, such as free foodgrains and subsidized oil, reach the genuinely needy people considering the ease of entry into the BPL category; and**
- (c) the steps taken to rectify the rising number of people added to the BPL category with an increase of 8,12,198 people in November, 2024 alone?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The scheme Parivar Pehchan Patra (PPP) or Family ID belongs to the state of Haryana. As informed by the Government of Haryana, the residents of the state are entitled for a Family ID (Parivar Pehchan Patra) as per the provisions of the Haryana Parivar Pehchan Act, 2021. The resident(s) who are members of a Family ID provide/submit or update information comprising of various data fields as notified, including their respective income(s). The income range(s) for respective members of the family and a cumulative income range for the entire family is arrived at after physical verification and information through electronic means by integration or comparison with any data held by the government.

(b) & (c): Haryana Government has informed that to ensure benefits under BPL schemes reach to the needy people, all essential commodities are being distributed to the Below Poverty Level (BPL)/ Antyodaya Anna Yojana (AAY) beneficiaries only after aadhaar-based biometric authentication through Point of Sale (PoS) devices only. Also, the sale/ stock registers of every Fair Price Shop Dealer are available on the Departmental online portal, i.e. Aadhaar enabled Public Distribution System (AePDS), in the public domain.

Further, Haryana Government has informed that the State provides benefits including distribution of food grains to the beneficiaries beyond the number of beneficiaries covered under National Food Security Act (NFSA).
